

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No. 7661/2020
(S.W.P. No. 749/2019)

This, the 27th day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Dinesh Sharma, Member (A)**

Maya Devi, aged 32 years, D/o Sh. Jara Sandh, R/o Bhullari Tehsil
Bani District KathuaApplicant

(Mr. S.S. Somaria for Mr. Rahul Pant)

VERSUS

State of Jammu and Kashmir through Commissioner/Secretary to
Government, Health Department, Jammu and Kashmir Government,
Civil Secretariat, Jammu and others

..Respondents

(Mr. Amit Gupta, AAG)

ORDER (ORAL)

Mr. Rakesh Sagar Jain, Member (J):

The T.A. is arises out of an SWP (T.A. No. 7661/2020) wherein the relief was claimed against the Office of National Health Mission, which does not come within the jurisdiction of this Tribunal. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Jammu.

**(Dinesh Sharma)
Member (A)**

JNS

**(Rakesh Sagar Jain)
Member (J)**